

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP/IBC/206/2023  
**NAME OF THE PETITIONER** : Suneel H. Shah  
**NAME OF THE RESPONDENT(S)** : M/s.Ram Charan Company Pvt Ltd  
**UNDER SECTION** : Sec 7 Rule 4 of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. T. Shrinikethan for the Petitioner. Ld. Counsel Mr. Ramasamy Meyappan for the Respondent.

In this case reply has not been filed as Respondent met with an accident. The Counsel sought one week time to file reply. This is the final opportunity failing which right to file reply will be closed.

Rejoinder, if any, be filed within a week thereafter.

List the Petition for hearing on **27.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk